Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to to lay on the Table a copy of the Presidential Order published in the Notification No. S.O. 1937 (E) (Hindi and English versions) in Gazette of India dated the 14<sup>th</sup> November, 2007, constituting a Finance Commission in pursuance of article 280 of the Constitution and of the Finance Commission (Miscellaneous Provisions) Act, 1951.

(Placed in Library, See No. LT 7178/07)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, on behalf of my colleague, Shri Manikrao Gavit, I beg to lay on the Table a copy of the State Emblem of India (Regulation of Use) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.643(E) in Gazette of India dated the 4<sup>th</sup> October, 2007 under sub-section (3) of section 11 of the State Emblem of India (Prohibition of Improper Use) Act, 2005.

(Placed in Library, See No. LT 7179/07)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table--

(1) A copy of the Central Industrial Security Force (Amendment) Rules, 2007, (Hindi and English versions) published in Notification No. G.S.R.533(E) in Gazette of India dated the 3<sup>rd</sup> August, 2007 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

(Placed in Library, See No. LT 7180/07)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968:-
- (i) The Ministry of Home Affairs, Border Security Force Draftsman Group 'B' and Group 'C' Posts (Combatised) Recruitment Rules, 2007 published in Notification No. G.S.R.64 in Gazette of India dated the 21<sup>st</sup> April, 2007.
- (ii) The Border Security Force, Combatised Constable (Daftry) Group 'C' Post Recruitment Rules, 2007, published in Notification No. G.S.R.65 in Gazette of India dated the 21<sup>st</sup> April, 2007.
- (iii) The Border Security Force Water Wing Group 'C' Posts Recruitment (Amendment) Rules, 2007 published in Notification No. G.S.R.67 in Gazette of India dated the 28<sup>th</sup> April, 2007.

(Placed in Library, See No. LT 7181/07)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992:-
- (i) The Indo-Tibetan Border Police Force, Veterinary Carde, Inspector (Dresser Veterinary) Group 'B' Posts Recruitment Rules, 2007, published in Notification No. G.S.R.622(E) in Gazette of India dated the 24<sup>th</sup> September 2007.
- (ii) The Indo-Tibetan Border Police Force, Pioneer Cadre, Constable (Pioneer) Group 'C' Posts Recruitment Rules, 2007, published in Notification No. G.S.R.609(E) in Gazette of India dated the 20<sup>th</sup> September 2007.[r3]

(Placed in Library, See No. LT 7182/07)

- **श्री पृभुनाथ सिंह (महाराजगंज, बिहार) :** महोदय, पेपर्स ले मत करवाइए।...(<u>व्यवधान</u>)
- श्री **सैयद शाहनवाज़ हुसैन (भागलपुर):** महोदय, इसका एक भी शब्द सुनाई नहीं दे रहा है<sub>।...(</sub><u>न्यवधान</u>)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority, Sarva Shiksha Abhiyan, Union Territory of Andaman and Nicobar Islands, Port Blair, for the year 2005-2006, along with Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority, Sarva Shiksha Abhiyan, Union Territory of Andaman and Nicobar Islands, Port Blair, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7183/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Ashwani Kumar, I beg to lay on the Table a copy of the Newsprint Control (Amendment) Order, 2007, (Hindi and English versions) published in Notification No. S.O.1361(E) in Gazette of India dated the 6<sup>th</sup> August, 2007, issued under section 18G of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 7184/07)

**भी सैयद शाहनवाज़ हसैन :** महोदय, नन्दीगूम की घटना से भयंकर कुछ और नहीं हो सकता है<sub>।...</sub>(<u>न्यवधान</u>)

...(Interruptions)

MR. SPEAKER: Nothing else should be recorded.

(Interruptions)\* …

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Jairam Ramesh, I beg to lay on the Table--

- \* Not recorded
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the STCL Limited, Bangalore, for the year 2006-2007.
- (ii) Annual Report of the STCL Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7185/07)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, for the year 2006-2007.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, for the year 2006-2007.

(Placed in Library, See No. LT 7186/07)

(3) A copy of the Coffee Board Employees (Probation) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.363(E) in Gazette of India dated the 21<sup>st</sup> May, 2007, under sub-section (3) of section 48 of the Coffee Act, 1942.

(Placed in Library, See No. LT 7187/07)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Dimond Institute, Surat, for the year 2006-2007, along with audited accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2005-2006 together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7189/07)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2003-2004, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7190/07)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hamirpur, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hamirpur, for the year 2005-2006.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7191/07)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, for the year 2004-2005, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, for the year 2004-2005, for the year 2005-2006.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 7192/07)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2003-2004, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2003-2004.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 7193/07)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2003-2004, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2003-2004.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 7194/07)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Karnataka,

- Surathkal, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Karnataka, Surathkal, for the year 2005-2006.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 7195/07)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya National Institute of Technology, Jaipur, for the year 2004-2005.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Malaviya National Institute of Technology, Jaipur, for the year 2004-2005 together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya National Institute of Technology, Jaipur, for the year 2004-2005.
  - (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 7196/07)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2005-2006.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 7197/07)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2005-2006.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 7198/07)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2004-2005, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2004-2005.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 7199/07)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2005-2006.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 7200/07)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of

Technology, Tiruchirappalli, for the year 2005-2006.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 7201/07)

(27) A copy of the Memorandum of Understanding (Hindi and English versions) between the Educational Consultants India Limited and the Department of Higher Education, Ministry of Human Resource Development for the year 2007-2008.

(Placed in Library, See No. LT 7202/07)

- (28) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2005-2006.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2005-2006, together with Audit Report thereon.
    - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Minority Educational Institutions, New Delhi, for the year 2005-2006.
  - (iv) A copy of the Memorandum of the Action Taken (Hindi and English versions) on the recommendations of the National Commission for Minority Educational Institutions, New Delhi, for the year 2005-2006.
- (29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library. See No. LT - 7203/07)

- (30) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Lucknow, for the year 2005-2006.
- (31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No. LT 7204/07)

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kozhikode, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kozhikode, for the year 2005-2006.
- (33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in Library, See No. LT 7205/07)

- (34) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2002-2003.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2002-2003, together with Audit Report thereon.
  - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2002-2003.
- (35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.

(Placed in Library, See No. LT 7206/07)

- (36) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2003-2004.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2003-2004, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2003-2004.
- (37) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.

(Placed in Library, See No. LT 7207/07)

- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2004-2005.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2004-2005, together with Audit Report thereon.
  - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2004-2005.
- (39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.

(Placed in Library, See No. LT 7208/07)

- (40) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2005-2006.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2005-2006, together with Audit Report thereon.
  - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2005-2006.
- (41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.

(Placed in Library, See No. LT 7209/07)

- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Calcutta, for the year 2005-2006.
- (43) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (42) above.

(Placed in Library, See No. LT 7210/07)

- (44) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2005-2006 together with Audit Report thereon.
- (45) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (44) above.

(Placed in Library, See No. LT 7211/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): I beg to lay on the Table a copy of the Disaster Management (Notice of Alleged Offence) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.544(E) in Gazette of India dated the 13<sup>th</sup> August, 2007, under section 77 of the Disaster Management Act, 2005.

(Placed in Library, See No. LT 7212/07)

-----

(At this stage Shri Syed Shahnawaz Hussain and some other Hon'ble Members came and stood on the floor near the Table)

श्री पूभुनाथ सिंह (महाराजगंज, बिहार): अध्यक्ष महोदय, इस समय हाउस शान्त नहीं है और ऐसी स्थित में पेपर्स सदन के पटल पर ले किए जा रहे हैं। यह गलत हो रहा है क्योंकि इस समय हाउस आर्डर में नहीं हैं।...(<u>व्यवधान</u>)

## 12.07½ hrs.

\_